

(3)

# C. A. T. Bench, JAIPUR

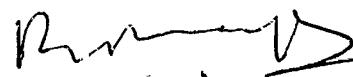
Date of Order

Orders M.P. No. 227 /93

16.4.93

Mr. J. K. Kaushik - counsel for petitioner.

Heard the counsel for the applicant. The O.A. has already been listed for hearing on 17.5.93. It is not possible to postpone it. The M.P. is accordingly dismissed.

  
(B.B. Mahajan)  
Member (A)

  
(D.L. Mehta)  
Vice Chairman.

Copy sent to Counsel for App/Pla

Wde 28/10

Dated 21/4/93